

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. PRISMACK BIOTECHNICS LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	M/s. Prismack Biotechnics Limited
2	Date of incorporation of corporate debtor	07-09-1994
3	Authority under which corporate debtor is incorporated / registered	Under Companies Act, 1956, with the Registrar of Companies - Hyderabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U99999TG1994PLC018265
5	Address of the registered office and principal office (if any) of corporate debtor	Pent House, 5th Floor, Susmit Enclave, 6-3-600/2, Raj Bhavan Road, Somajiguda, Hyderabad, Telangana 500082 India.
6	Date of closure of Insolvency Resolution Process	12/09/2022 (210 days including 30 days granted as extension from the Insolvency Commencement date)
7	Liquidation commencement date of corporate debtor	13/09/2022 (Date of Order: 09/09/2022 and copy made available on 13/09/2022 in Company Petition No. IB/57/2021)
8	Name and registration number of the insolvency professional acting as liquidator	Maligi Madhusudhana Reddy IBBI Regn No: IBBI/PA-001/IP-P00843/2017-2018/11427. AFA No: AA1/11427/02/291122/103261 Valid till:29-11-2022
9	Address and e-mail of the liquidator, as registered with the Board	Address: MMR Lion Corp, 4th floor, HSR Eden, Beside Cream Stone, Road No.2 Banjara Hills, Hyderabad, Telangana-500034 Email: mmreddyandco@gmail.com Mob No: 9848271555
10	Address and e-mail to be used for correspondence with the liquidator	Address: MMR Lion Corp, 4th floor, HSR Eden, Beside Cream Stone, Road No.2 Banjara Hills, Hyderabad, Telangana-500034 Email: mmreddyandco@gmail.com / irpprismack@gmail.com Mob No: 9848271555
11	Last date for submission of claims	14.10.2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the **M/s. Prismack Biotechnics Limited on 09.09.2022 (Order Copy made available on 13.09.2022)**

The stakeholders of **M/s. Prismack Biotechnics Limited** are hereby called upon to submit their claims with proof on or before 14.10.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 15-09-2022
Place: Hyderabad

Maligi Madhusudhana Reddy

Liquidator

Regd No: IBBI/PA-001/IP-P00843/2017-2018/11427

AFA No: AA1/11427/02/291122/103261

Valid till:29-11-2022

